

**Government of Rajasthan
Department for Child Rights**

20/198, Kaveri Path, Near K L Saini Stadium, Mansarovar, Jaipur

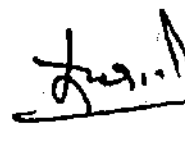
S. No F 22(7)(4)/बा.अ.वि./प्रि. मजिस्ट्रेट नियुक्ति/2016/ 62126

Date: 22-7-2020

Notification

In pursuance of the recommendation made by Registrar General, Hon'ble Rajasthan High Court, Jodhpur, vide letter No.RJS-Esst.B2 (v)24/2016/1310, dated 17-07-2020, the earlier notification of this department issued vide letter no.61470; dated 21.07.2020 is amended herewith. The State Government hereby makes the additional appointment of the Judicial Officer Dr. Saroj Sinwar Addl. Sr. C.J.- cum- ACMM No.6 Jaipur Metropolitan-I as Principal Magistrate of Juvenile Justice Board (JJB) Jaipur-I in place of Smt. Ritu Choudhary ACMM no.6, Jaipur Metropolitan-II (earstwhile ACMM No.19, Jaipur Metropolitan, Jaipur) constituted under section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015. Dr. Saroj Sinwar shall hold this position in addition to her existing duties..

This appointment has been made under powers conferred by section 4(2) of the Juvenile Justice (Care and Protection of Children) Act, 2015. The Principal Magistrate and JJB shall hold its sittings in the premises of Government Observation Home as per the provisions of the Act and Rules made there under.


22/7/2020

(Mahesh Chandra Sharma)

Commissioner & Special Secretary


S. No F 22(7)(4)/बा.अ.वि./प्रि. मजिस्ट्रेट नियुक्ति/2016/ 62127-483

Date: 22-7-20

Copy forwarded to the following for information and necessary action-

1. Special Assistant to Hon'ble Minister, Social Justice and Empowerment Department, Government of Rajasthan, Secretariat, Jaipur
2. Special Assistant to Hon'ble Minister, Law and Legal Affairs, Government of Rajasthan, Secretariat, Jaipur
3. Sr. Deputy Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur

4. Private Secretary, Additional Chief Secretary, Home Department, Rajasthan, Secretariat, Jaipur
5. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur.
6. Private Secretary, Principal Secretary/Secretary Law/Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
7. Registrar General, Hon'ble Rajasthan High Court, Jodhpur
8. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur
9. Additional Director General of Police, Civil Rights, Lal Kothi, Jaipur
10. Additional Director General of Police, Jail, Rajasthan, Jaipur
11. Private Secretary, Commissioner, Department for Child Rights and Chief Executive Officer, Rajasthan State Child Protection Society, Rajasthan, Jaipur
12. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur
13. Member Secretary, Rajasthan State Legal Services Authority, Jaipur
14. Director, Rajasthan State Judicial Academy, Jodhpur
15. All District and Session Judge.....
16. All Chief Judicial Magistrates.....
17. All Secretary, District Legal Services Authority.....
18. All Concerned Judicial Officers.....
20. All Chairperson, Child Welfare Committees.....
21. All Members, Juvenile Justice Boards.....
22. All District Magistrates and Chairpersons, District Child Protection Unit.....
23. All Deputy Commissioner of Police/Superintendents of Police.....
24. Superintendent, Government Central Press, Jaipur
25. Accounts Officer/Deputy Director, ICPS/ Deputy Director, SARA, Department for Child Rights, Rajasthan, Jaipur
26. All Assistant Director, District Child Protection Units.....
27. All Superintendents of Govt. Observation and Children Home (Boys/Girls).....
29. Guard File.


Commissioner & Special Secretary

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt.B2(v)/TP/24/2016/3044

Date : 23.07.2020

Copy forwarded to the following for information and necessary action:-

1. P.S. to All Hon'ble Judges at Jodhpur.
2. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.) /(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
5. **Dr. Saroj Sinwar**, Addl. Sr.CJ-Cum-ACMM No.6, Jaipur Metropolitan-I/Principal Magistrates, Juvenile Justice Board, Jaipur-I.
6. District & Sessions Judges, Jaipur Metropolitan-I & II with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. RJS-Estt. Section/Confidential Section/Statistics Section/ General Section/ Subordinate Courts(Estt.) Section/ RJS Leave Clerk/ Building Side/ Computer Cell.
9. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


REGISTRAR (ADMN.)
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